

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
STARRED QUESTION NO. 128
TO BE ANSWERED ON MARCH 13, 2023

AMRUT IN PUNJAB

NO. 128. SHRI VIKRAMJIT SINGH SAHNEY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the details of the funds allocated and utilized under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in last three years, year-wise, State-wise, urban local body-wise for the State of Punjab;
- (b) the details of funds allocated and utilized for cities/towns classified as heritage cities under HRIDAY in last three years, year-wise, city/town wise;
- (c) whether Government has conducted regular yearly/quarterly review study of on going projects under AMRUT in last three years, if so, year-wise, State-wise report thereof; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF HOUSING AND URBAN AFFAIRS
(SHRI HARDEEP SINGH PURI)

(a) to (d): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY OF PART (a) TO (d) OF THE RAJYA SABHA STARRED QUESTION No. *128 DUE FOR ANSWER IN THE RAJYA SABHA ON MARCH 13, 2023 REGARDING “AMRUT IN PUNJAB”:

(a): Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), Central Assistance (CA) has been allocated to all States/Union Territories(UTs) at the start of the Mission. The committed CA for Punjab is ₹1,204.47 crore for projects. Under AMRUT, CA is not released project-wise or city-wise, but to the States/ UTsas per the Mission guidelines. The year-wise details of CA released to the State of Punjab during the last three Financial Years and Utilisation Certificates (UCs) received has been placed below:

(Amount in ₹ crore)

Financial year	Projects		Other Heads*	
	CA released	UC received	CA released	UC received
2019-20	-	-	11.94	11.31
2020-21	121.44	121.44	0.09	-
2021-22	623.57	483.30	6.93	-

Other Heads* includes Administrative & Office Expenses (A&OE)/ Local Area Planning and Town Planning Scheme (LAP/TPS)/ Geographic Information System (GIS)/ Reform Incentive.

(b): National Heritage City Development and Augmentation Yojana (HRIDAY) scheme ended on 31stMarch, 2019. As such, no funds have been allocated and released during the last three financial years i.e. 2019-20, 2020-21 and 2021-22.

(c) & (d): Under AMRUT, States have been empowered to select, apprise, approve and implement projects within the broad framework of AMRUT Mission. Further, AMRUT guidelines have specific provisions for formation of State High Powered Steering Committee (SHpsc), headed by the Chief Secretary of the State, to monitor and supervise the implementation of the scheme at the State level. Apart from this, a State Level Technical Committee (SLTC) headed by the Secretary, Urban Development & Housing Department also exists to provide technical support to the SHpsc in monitoring and supervising the scheme at the State level. For monitoring of AMRUT projects at

district level, AMRUT guidelines provide for constitution of a District Level Review and Monitoring Committee (DLRMC) which will be co-chaired by the Member(s) of Parliament along with the District Collector. These Committees also review the progress of AMRUT scheme regularly.

Further, the Apex Committee constituted under the ambit of Mission guidelines reviews, monitors & supervises the AMRUT Mission periodically. So far, 27 Apex Committee meetings have been conducted to approve, review & monitor AMRUT projects. For assessment and monitoring of work done under AMRUT in the States/ UTs, dedicated Independent Review and Monitoring Agencies (IRMAs) have been setup in all the Mission States/UTs. Funds are released to the States/UTs upon satisfactory compliance of IRMA reports. Also, in order to fast-track the implementation of AMRUT, the progress is periodically reviewed & monitored through regular video conferences/ webinars/ workshops/ site-visits etc. by Ministry of Housing and Urban Affairs (MoHUA) with the States/UTs & their Urban Local Bodies (ULBs). There is a dedicated AMRUT portal for tracking the progress of projects provided by the States/UTs. National Mission Directorate is also providing hand holding support to the States/UTs and ULBs from time to time to resolve issues and eliminate bottlenecks for timely completion of projects. This has also resulted in capacity building of States/ULBs and thus achieved significant progress under the AMRUT Scheme

NITI Aayog has also conducted a third-party review for Centrally Sponsored Schemes including AMRUT. The report has been published in February 2021 and found satisfactory.

States/UTs have constituted the required Committees under AMRUT. In the spirit of co-operative federalism, constitution and working of such Committees have been delegated to the States/UTs and the Ministry of Housing & Urban Affairs does not maintain details of constitution/meetings of these Committees.
